

**IN THE HIGH COURT OF BOMBAY AT GOA**

LD-VC-CW- 401 -2020

Shambu Paulo Pagi @  
Kankonkar and ors.

..... Petitioner

V e r s u s

Manishram R. Kankonkar and ors.

..... Respondents.

Adv. Ms. M. Viegas for the Petitioner.

**CORAM: DAMA SESHADRI NAIDU, J.**  
**DATE: 21st December, 2020.**

**ORDER:**

Issue notice to the respondents, returnable in two weeks.

2. Post the matter after vacation.
3. The petitioners' counsel is permitted to bring on record the institution of Lokayukta of Goa, as a party to the proceedings.

**DAMA SESHADRI NAIDU, J.**

AP/-